

F.No. 01(03)/Roster/CESTAT/2025-part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.09.2025

ORDER NO. 172 of 2025

Hon'ble President is pleased to partially modify the roster order no. 157 of 2025 for
CESTAT, New Delhi on 08.09.2025 as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|------------------|--|---|
| On 08.09.2025 | Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical) | Customs Division Bench matters. |
| | Dr. Rachna Gupta, Hon'ble Member (Judicial) | Single Member Bench matters. |
| | Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical) | Excise and Service Tax Division Bench matters. |
| | Mr. P. Anjani Kumar, Hon'ble Member (Technical) | Single Member Bench matters. |

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, New Delhi/Chandigarh/P.A. to
Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/O/o Chief Commissioner
(AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar